

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 27.11.2018 (Tuesday)

Court III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 715 of 2018	Rajeev K Aggarwal Vs Panipat Texo Fabs Pvt. Ltd. & Anr.	Akshay Goel	

For Admission (Fresh Cases)

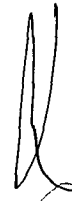
2.	Comp. App. (AT) (Ins) No. 718 of 2018	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	
3.	Comp. App. (AT) (Ins) No. 719 of 2018	Dena Bank Vs. Charu Sandeep Desai & Ors.	Amit Mahaliyan	
4.	Comp. App. (AT) (Ins) No. 724 of 2018	Shailen Shah, Resolution Professional Vs. DBM Geotechnics & Construction Ltd.	Shashank Agarwal	
5.	Comp. App. (AT) (Ins) No. 725 of 2018	Sunshine Caterers Pvt. Ltd. Vs. Redreef Finance & Investment Pvt. Ltd.	Rakshith Srivastava	
6.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd	Pankaj Yadav	

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

Chandran
26/11/18

By
26/11/18



By Order

Deputy Registrar